

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD**

Sub:- High Court for the State of Telangana – Nomination of Sri A. Santhosh Reddy Member Secretary of State Legal Service Authority, as Member of Selection Committee to the Telangana State Commission for Protection of Child Rights, to participate in the interviews to be held on **13.08.2019, at O/o Director, Women Development and Child Welfare Department, Hyderabad** - issued - Reg.

Ref:- Letter No. 140/Schemes.I/A2/2014, dt: 03.08.2019 of Principal Secretary to Government, Department for Women, Children, Disabled & Senior Citizens, Telangana Secretariat, Hyderabad.

ORDER: ROC.NO.693/SO/2019, DATED 08.08.2019

The Hon'ble High Court has been pleased to nominate Sri A.Santosh Reddy, Member Secretary, Telangana State Legal Services Authority, Hyderabad, as Member of Selection Committee to the Telangana State Commission for Protection of Child Rights and also accorded permission to participate in the interviews to be held on **13.08.2019 at 11.00 a.m. at O/o Director, Women Development and Child Welfare Department, Vengal Rao Nagar, beside Madhura Nagar Metro Station, Ameerpet, Hyderabad.**


REGISTRAR GENERAL
8-8-19

To

1. The Individual concerned
2. The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (with a request to place the same in the official website of the High Court.)

DP